

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 181**  
**(IB)-1098(PB)/2019**

**IN THE MATTER OF:**

Mr. Amandeep Saxena  
v.  
EMMAR MGF Lands Ltd.

..... Petitioners/Applicant  
..... Respondents

**Under Section 7 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on 05.08.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner  
For the Respondent

Ms. Asmita Chaudhary & Mr. Upmanyu Kumar, Advs.  
Mr. Divyam Agarwal & Ms Pallavi, Advs.

**ORDER**

For order see, CP. No. (IB)-272(PB)/2019.

05.08.2019  
Ritu Sharma